

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR K BABU

Petition(s) for Special Leave to Appeal (Crl.) No(s).
8758-8760/2016

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

MUNNA RAJBHAR

Respondent(s)

Date : 02-11-2018 These petitions were called on for hearing today.

For Petitioner(s)

Mr Upendra Mishra, Adv.
Mr. Tanmaya Agarwal, AOR

For Respondent(s)

Mr. Rakesh Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(CRL.) NO.8758/2016

Service is complete on the sole respondent but none has entered appearance.

SLP(CRL.) NO.8759/2016

Respondent nos. 1 to 3 have failed to file counter affidavit despite last opportunity having been granted, as such, further opportunity is declined.

SLP(CRL.) NO.8760/2016

Service is complete on the sole respondent but none has entered appearance.

Registry to process the matters for listing before the Hon'ble Court as per rules, being criminal matter.

K BABU
Registrar